#### Suicide by farmers

- \*65. SHRI RAVI PRAKASH VERMA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) the details of number of farmers who committed suicide during 2018 as per the NCRB data released recently, State-wise;
- (b) the details of the number of farmers who committed suicide from 1st January, 2019 to 31st January, 2020, State-wise; and
- (c) the details of packages announced/ implemented for ameliorating the conditions of farmers due to unremunerative agriculture during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) A Statement is laid on the Table of the House.

#### Statement

- (a) and (b) The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides upto 2018 are available on its website. The State-wise data on suicide committed by farmers in 2018, is at Annexure (*See* below). The Report for the year 2019 onwards has not been published.
- (c) Government of India supplements the efforts of the State Governments through various schemes/ programmes. These schemes/ programmes of the Government of India are meant for the welfare of farmers by increasing production, remunerative returns and income support to farmers. A list of various initiatives taken by the Government are at Annexure-II (*See* below). All these steps of the Government of India are for the welfare of the farmers of the country.

# Annexure-I The State-wise data on suicide committed by farmers in 2018

Sl. No.	State/UT	Number of suicides
1.	Andhra Pradesh	365
2.	Arunachal Pradesh	0

Sl. No.	State/UT	Number of suicides
3.	Assam	5
4.	Bihar	0
5.	Chhattisgarh	182
6.	Goa	0
7.	Gujarat	21
8.	Haryana	0
9.	Himachal Pradesh	5
10.	Jammu and Kashmir	5
11.	Jharkhand	0
12.	Karnataka	1365
13.	Kerala	25
14.	Madhya Pradesh	303
15.	Maharashtra	2239
16.	Manipur	2
17.	Meghalaya	0
18.	Mizoram	17
19.	Nagaland	0
20.	Odisha	0
21.	Punjab	229
22.	Rajasthan	2
23.	Sikkim	1
24.	Tamil Nadu	6
25.	Telangana	900
26.	Tripura	0
27.	Uttar Pradesh	80
28.	Uttarakhand	0
29.	West Bengal	0

Sl. No.	State/UT	Number of suicides
30.	Andaman and Nicobar Islands	4
31.	Chandigarh	
32.	Dadra and Nagar Haveli	7
33.	Daman and Diu	0
34.	Delhi (UT)	0
35.	Lakshadweep	0
36.	Puducherry	0
	Total (All India)	5763

Source: Report on 'Accidental Deaths and Suicides in India' for relevant years, National Crime Records Bureau.

#### Annexure-II

List of various interventions and schemes launched for the benefit of farmer

The strategy of the Government is to focus on farmers' welfare by making farming viable. The schemes of Department of Agriculture, Cooperation and Farmers Welfare focus on directly benefitting farmers through various interventions and schemes and include:-

- (i) With a view to provide income support to all farmers' families across the country, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs, the Central Government started a new Central Sector Scheme, namely, the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN). The scheme aims to provide a payment of ₹ 6000/- per year, in three 4-monthly installments of ₹ 2000/- to the farmers families, subject to certain exclusions relating to higher income groups.
- (ii) Further with a view to provide social security net for Small and Marginal Farmers (SMF) as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood, the Government has decided to implement another new Central Sector Scheme for providing old age pension to these farmers. Under this Scheme, a minimum fixed pension of ₹ 3000/- will be provided to the eligible small and marginal farmers, subject to certain exclusion clauses, on attaining the age of 60 years.

- (iii) With a view to provide better insurance coverage to crops for risk mitigation, a crop insurance scheme namely Pradhan Mantri Fasal Bima Yojana (PMFBY) was launched from Kharif 2016 season. This scheme provides insurance cover for all stages of the crop cycle including post-harvest risks in specified instances, with low premium contribution by farmers.
- (iv) Giving a major boost for the farmer's income, the Government has approved the increase in the Minimum Support Price (MSPs) for all Kharif and Rabi crops for 2018-19 season at a level of at least 150 per cent of the cost of production.
- (v) Implementation of flagship scheme of distribution of Soil Health Cards to farmers so that the use of fertilizers can be rationalized.
- (vi) "Per drop more crop" initiative under which drip/sprinkler irrigation is being encouraged for optimal utilization of water, reducing cost of inputs and increasing productivity.
- (vii) "Paramparagat Krishi Vikas Yojana (PKVY)" for promoting organic farming.
- (viii) Launch of e-NAM initiative to provide farmers an electronic transparent and competitive online trading platform.
  - (ix) Under "Har Medh Par Ped", agro forestry is being promoted for additional income. With the amendment of Indian Forest Act, 1927, Bamboo has been removed from the definition of trees. A restructured National Bamboo Mission has been launched in the year 2018 to promote bamboo plantation on non forest Government as well as private land and emphasis on value addition, product development and markets.
  - (x) Giving a major boost to the pro-farmer initiatives, the Government has approved a new Umbrella Scheme 'Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)'. The Scheme is aimed at ensuring remunerative prices to the farmers for their produce as announced in the Union Budget for 2018. This is an unprecedented step taken by Government of India to protect the farmers' income which is expected to go a long way towards the welfare of farmers.

- (xi) Bee keeping has been promoted under Mission for Integrated Development of Horticulture (MIDH) to increase the productivity of crops through pollination and increase the honey production as an additional source of income of farmers.
- (xii) To ensure flow of adequate credit, Government sets annual target for the flow of credit to the agriculture sector, Banks have been consistently surpassing the annual target. The agriculture credit flow target has been set at ₹ 13.50 lakh crore for the F.Y.2019-20 and ₹15.00 lakh crore for F.Y. 2020-21.
- (xiii) Extending the reach of institutional credit to more and more farmers is priority area of the Government and to achieve this goal, the Government provides interest subvention of 2% on short-term crop loans up to ₹3.00 lakh. Presently, loan is available to farmers at an interest rate of 4% per annum on prompt repayment.
- (xiv) Further, under Interest Subvention Scheme 2018-19, in order to provide relief to the farmers on occurrence of natural calamities, the interest subvention of 2% shall continue to be available to banks for the first year on the restructured amount. In order to discourage distress sale by farmers and to encourage them to store their produce in warehouses against negotiable receipts, the benefit of interest subvention will be available to small and marginal farmers having Kisan Credit Card for a further period of upto six months post harvest on the same rate as available to crop loan.
- (xv) The Government has extended the facility of Kisan Credit Card (KCC) to the farmers practicing animal husbandry and fisheries related activities. All processing fee, inspection, ledger folio charges and all other services charges have been waived off for fresh renewal of KCC. Collateral fee loan limit for short term agri-credit has been raised from ₹1.00 lakh to ₹1.60 lakh. KCC will be issued within 14 days from the receipt of completed application.

श्री रिव प्रकाश वर्मा: महोदय, वर्ष 2018 में 5,763 किसानों ने आत्महत्या की है, जैसा कि माननीय मंत्री जी ने अपने उत्तर में बताया है। मंत्री जी ने जो जवाब दिया है, उसमें बहुत सारे piecemeal solutions के बारे में बताया गया है। मैं मंत्री महोदय से जानना चाहता हूं कि क्या सरकार किसानों की मदद के लिए कोई robust support system बनाने का विचार कर रही

[श्री रवि प्रकाश वर्मा]

है, जिससे कि किसानों के लिए universal basic income की guarantee हो सके और आत्महत्या करने वाले किसानों का loan waive हो सके?

श्री परशोत्तम रुपाला: माननीय उपसभापित महोदय, जैसा माननीय सदस्य ने पूछा कि क्या कोई robust mechanism बनाने का सरकार ने प्रयास किया है या नहीं, मैं उनका ध्यान अपने उत्तर की ओर ले जाना चाहता हूं, जिसमें मैंने केन्द्र सरकार की सारी योजनाओं को बताया है। अत: मैं इसके विस्तार में और आगे नहीं जाना चाहता हूं, मगर मैं बताना चाहता हूं कि जो 'PM किसान योजना' बनाई गई है, उसका आशय ही यही था कि इसका सीधा फायदा किसानों को दिया जाए। सर, मुझे सदन में यह बताते हुए खुशी होती है कि पहली बार एक पुश बटन दबाने से 6 करोड़, 11 लाख किसानों के accounts में 12 हज़ार करोड़ रुपये जमा कर दिए गए। यह भारत सरकार द्वारा मोदी जी की नीतियों का पालन करते हुए एक प्रयास किया गया है।

सर, मुझे पहली बार यह बताते हुए भी खुशी होती है कि भारत सरकार के कृषि विभाग के पास 8 करोड़ से ज्यादा किसानों का डेटा अवेलेबल है। इससे पहले वह हमारे पास नहीं था। इनके अलावा और भी जो योजनाएं हैं, मैं उन सारी योजनाओं का विवरण यहाँ नहीं देना चाहता हूं, मगर भारत सरकार किसानों को सशक्त बनाने के लिए सभी कार्य करने में लगी हुई है।

श्री रिव प्रकाश वर्मा: उपसभापित जी, इसमें रेमेडी के तौर पर किसान बीमा का जिक्र हुआ है। मेरा निजी अनुभव है कि जो बीमा एजेंसियाँ होती हैं, वे न तो जिला स्तर पर अपना कोई स्थायी कार्यालय बनाती हैं, न ही कोई टेलीफोन नंबर जारी करती हैं, न ही उनका कोई प्रतिनिधि होता है और न ही उनके द्वारा किसानों को कोई रसीद दी जाती है। मेरा आपके माध्यम से माननीय मंत्री जी से अनुरोध है कि ये जितनी भी बीमा एजेंसियाँ हैं, जिनके द्वारा किसानों का बीमा होता है, वे उनको एक mandatory रसीद जारी करें, जिससे कि किसान अपना क्लेम ले सकें। मेरा माननीय मंत्री जी से प्रश्न है कि आप इसके बाबत क्या बंदोबस्त कर रहे हैं?

श्री परशोत्तम रुपालाः उपसभापति जी, सही अर्थ में किसानों को जो मदद मिलनी चाहिए, माननीय वर्मा जी उस प्रकार के कंसर्न इश्यू उठाते हैं और इसके लिए मैं उनका धन्यवाद करता हूं।

सर, "प्रधान मंत्री फसल बीमा योजना" के बारे में प्लस और माइनस में बहुत चर्चाएं होती हैं। मगर मैं आपके माध्यम से माननीय सांसद को बताना चाहता हूं कि यह जो नई "प्रधान मंत्री फसल बीमा योजना" लागू हुई है, इसी के तहत भारत के किसानों को 58,592 करोड़ रुपये भुगतान के रूप में पहुंचाए गए हैं। आपने जो बात बताई है, मैं उस संबंध में आपको बताना चाहता हूं कि कंपनियों का उनके साथ कोई सीधा जुड़ाव नहीं होता है। किसानों को प्रीमियम कटने के बाद उनके भुगतान की रसीद जैसा जो कुछ मिलना चाहिए, हम उस विचार को भी लागू करने की दिशा में कुछ सोच रहे हैं और यह बहुत जल्द ही लागू भी हो जाएगा। किसानों की ओर से

इसको alternate बनाने की डिमांड भी आ रही है और सरकार उस विषय पर भी बहुत गंभीरता से ध्यान दे रही है।

श्री माजीद मेमन (महाराष्ट्र): उपसभापति जी, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहूंगा कि आपने 2018 की suicides की जो लिस्ट दी है और उसमें 5,763 का जो कुल आंकड़ा दिया है, उनमें से लगभग आधे, यानी 2,239 सिर्फ महाराष्ट्र से हैं, इसलिए मैं आपके सामने यह सवाल रख रहा हूं कि क्या सरकार की सारी नीतियाँ, सारी benefic policies, जो किसानों के लिए घोषित की गई हैं, वे वाकई में किसानों तक पहुंचती हैं? क्या इसको check करने के लिए आपके पास कोई उपाय है?

श्री परशोत्तम रुपाला: माननीय उपसभापित महोदय, यह बात सही है कि यदि आप हमारा 5000 का ब्रेक-अप देखेंगे, तो उसमें सबसे ज्यादा महाराष्ट्र के किसान भुक्तभोगी हैं। यह बहुत दुख की बात है, मगर महाराष्ट्र में भारत सरकार की जो योजनाएं हैं या महाराष्ट्र सरकार की भी जो योजनाएं हैं और दोनों को मिलाकर भी जो योजनाएं जारी हैं, उन सभी की मॉनिटरिंग करने की बहुत ही पक्की व्यवस्थाएं हमारी भारत सरकार की तरफ से भी और महाराष्ट्र सरकार की तरफ भी हैं। लेकिन दोनों सरकारों के प्रयासों के बावजूद भी महाराष्ट्र में इस प्रकार की स्थित क्यों है, इसका आकलन करने का हम एक नये सिरे से विचार कर रहे हैं। हमें इसके लिए आगे क्या करना चाहिए, इसके लिए हम जन प्रतिनिधियों के साथ, किसानों के साथ बैठकर उस पर भी सोच रहे हैं।

श्री राकेश सिन्हा (नाम-निर्देशित): उपसभापित महोदय, में मंत्री जी से बताना चाहता हूं कि जितनी socially and economically weaker categories हैं, उनमें सबसे अधिक आत्महत्याएं किसानों की होती हैं। इन आत्महत्याओं का कारण सामाजिक और आर्थिक दोनों होता है। क्या स्ट्रेस मैनेजमेंट करने के लिए सरकार एन.जी.ओ. की मदद से किसानों के परिवारों का एक सर्वे करके एक futuristic plan बनाएगी, जिससे कि भविष्य में आत्महत्याओं की इस दर को कम किया जा सके?

श्री परशोत्तम रुपाला: माननीय उपसभापित महोदय, माननीय सदस्य बड़े ही अनुभव वाले विषय संसद के सामने रखते हैं, मैं इसके लिए उनका धन्यवाद करता हूं। मैं उनसे कहना चाहता हूं कि हम आपके साथ बैठकर इस प्रकार के विषय को समझने की और बाद में उसको किस प्रकार से लागू किया जाए, इसके लिए आपके अनुभव का जरूर लाभ उठाएंगे।

श्री वीर सिंह (उत्तर प्रदेश): माननीय उपसभापित महोदय, मैं आपके माध्यम से माननीय मंत्री जी से कहना चाहता हूँ कि पूरे देश में आज किसान बड़े पैमाने पर आत्महत्या कर रहे हैं। बेमोसम बरसात के कारण या आपदा के कारण जो किसानों की फसल नष्ट हो जाती है और केन्द्र सरकार से जो मुआवजा जाता है, वह किसानों को प्रदेश सरकारों के द्वारा समय पर नहीं मिल पाता है और बीच में ही उसकी बंदर बाँट हो जाती है।

श्री उपसभापति: आप सवाल पुछिए।

श्री वीर सिंह: क्या इस ओर भी आपने कोई ऐसी कानून-व्यवस्था बनाई है, जिससे किसानों को इसका लाभ पहुँच सके?

श्री परशोत्तम रुपाला: माननीय उपसभापित महोदय, जिस प्रकार से किसानों की फसल की क्षिति हो जाती है, कुदरती आपदा वगैरह के जो issues हैं, उसमें जो अपना अभी का तंत्र है, उसमें राज्य सरकार की ओर से दरख्वास्त आने के बाद वहाँ केन्द्र की टीम का जाना होता है और आकलन होने के बाद हमारा विभाग उसका recommendation कर देता है, फिर गृह विभाग की ओर से जो राशि अनुमोदित होती है, वह राज्य सरकारों को दी जाती है और राज्य सरकारों के माध्यम से किसानों को दी जाती है। जहाँ तक इस योजना का सम्बन्ध है, इसमें कहीं से भी आज तक ऐसी कोई सूचना हमारे पास नहीं आई है कि केन्द्र से गई हुई राशि वहाँ किसानों तक नहीं पहुँची है।

श्री उपसभापति: प्रश्न संख्या 66.

## Increase in railway fares

\*66. SHRI VAIKO: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government increased railway fares in the name of rationalization which is causing hardship to the millions of passengers;
  - (b) if so, the details thereof;
- (c) whether providing any relief in fare is being considered for the passengers travelling in the non-AC trains and in long distance trains;
  - (d) if so, the details thereof; and
  - (e) if not, the reason for the increased passenger fare in all classes of trains?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (e) A Statement is laid on the Table of the House.

### Statement

(a) and (b) Recently, Indian Railway has rationalized the passenger fare with effect from 01.01.2020. In this rationalization, there is no increase in suburban fare (both in second class and first class). However, in case of non-suburban (Ordinary), a nominal increase of 01 paisa per kilometre has been done. Moreover, in case of non AC classes